



# **THE HIGH COURT OF ORISSA, CUTTACK**

No. OHC-COMP-CAMC-0004-2022-11317 / dated:21.07.2023

## **NOTICE FOR AWARD OF BID**

It is notified to all the concerned that the Bid for Comprehensive Annual Maintenance Contract (CAMC) of Display Boards, Kiosks, Computers, Servers and associated Peripherals installed in District & Subordinate Courts across the State on as is basis, pertaining to Bid Notice No. GEM/2023/B/3303226, dated. 24.03.2023 is hereby awarded to **M/s Sonatech Infosolutions Pvt. Ltd., Bhubaneswar.**

The authorized representative of the firm is requested to report to the Hon'ble High Court of Orissa within a week after receiving the Work order and to execute the Agreement with the Court for Comprehensive Annual Maintenance Contract (CAMC) of Display Boards, Kiosks, Computers, Servers and associated Peripherals installed in District & Subordinate Courts across the State on as is basis at the earliest.

**N.B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.**

By order

21/7/2023  
**Registrar (Judicial)**